

No. A.60011/28/2010-Admin.1 (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 01st April, 2026

OFFICE ORDER NO. 36 /2026

Consequent upon revision of the work allocation of the officers of the Department of Legal Affairs, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as Central Public Information Officer (CPIO) and First Appellate Authority (FAA) –

Sr. No.	Sections	CPIO (Dr./Shri/Ms.)	Link Officer of CPIO (Dr./Shri/Ms.)	First Appellate Authority (Dr./Shri/Ms.)	Link Officer of First Appellate Authority (Dr./Shri/Ms.)
1.	Admin-I(L.A.) (including Training)	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
2.	Admn-II(LA)& Modernization	V.S. Chauhan, US	Niranjan Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
3.	Admin-III(LA)	Niranjan Nayak, US	V.S. Chauhan, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
4.	Admin-IV(LA)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
5.	Vigilance Unit	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
6.	Advice-A, B& C	Satish Kumar Singh, ALA	Lal Chand Dabaria, ALA	Savita Rani Singal, DLA	Surender Kumar, DLA
7.	ADR Cell (including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial Courts Act, 2015)	Devanshu Kumar, US	Amit Kumar, US	Avnit Singh Arora, Director	Haimanti Bhattacharya, Director
8.	Cash (LA) Section	Devanshu Kumar, US	Amit Kumar, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
9.	R&I Section & Facilitation Centre	Amit Kumar, US	Devanshu Kumar, US	Ajay Gupta, JS	Phool Chandra Prasad, JS
10.	Hindi Section	Sanjay Kumar, DD	Jyoti Swaroop Asthana, US	Ajay Gupta, JS	Phool Chandra Prasad, JS
11.	Implementation Cell (including	Amit Kumar, US	Devanshu Kumar, US	Varsha Chandra Sinha, JS & LO	Phool Chandra Prasad, JS

	matters relating to BCI)				
12.	Judicial Section	Manindra Choudhary, ALA	Vinod Kumar, ALA	J.P. Dubey, Addl. LA	R.S. Shrinet, Addl. LA
13.	AMRCD&AMRD Section	Vinod Kumar, ALA	Manindra Choudhary, ALA	Avnit Singh Arora, Director	Haimanti Bhattacharya, Director
14.	Coordination Section & Parliament Matters (including Coordination with Parliament questions of DLA)	Amit Kumar, US	Devanshu Kumar, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
15.	Library & Research Section	Debjit Sarkar, Librarian Gr-I	Satish Kumar Singh, ALA	Avnit Singh Arora, Director	Neeraj Rawat, Addl. LA
16.	Budget Section	Amit Kumar, US	Devanshu Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
17.	Litigation (HC/CAT)	Rakesh Kumar Khati, ALA	Sukriti Kumar Tiwari, ALA	Neeraj Rawat, Addl. LA	J.P. Dubey, Addl. LA
18.	Litigation (LC)	Sukriti Kumar Tiwari, ALA	Rakesh Kumar Khati, ALA	Neeraj Rawat, Addl. LA	J.P. Dubey, Addl. LA
19.	Notary Cell	Amit Kumar, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
20.	PG Cell	Devanshu Kumar, US	Amit Kumar, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
21.	RTI Cell	Jyoti Divya, DLA	Surender Kumar, DLA	Ajay Gupta, JS	Phool Chandra Prasad, JS
22.	IT (LIMBS, NIC & IEC)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director
23.	Social media Cell	Devanshu Kumar, US	Amit Kumar, US	Ajay Kumar Arora, JS	Japan Babu, JS&LA
24.	BS, Kolkata	Rima Bogi, SO	Ajay Sharma, Superintendent (Legal)	Subhro Jyoti Mukherjee, DLA	Raj Bahadur, Addl. GA
25.	BS, Chennai	P.K. Sankara Subramaniyam SO&DDO	Vijaya Ramanathan, SO	Dr. K.M. Arya, Addl. LA	J.S. Dhanju, DLA
26.	BS, Bengaluru	J. Venkata Krishnan, SO	Upendra Kumar Mishra, Superintendent (Legal)	J.S. Dhanju, DLA	Subhro Jyoti Mukherjee, DLA
27.	BS, Mumbai	KS Ramanna, ALA	Anup Kumar, Superintendent (Legal)	Dr. Amit Tyagi, Addl. LA	K.M. Arya, Addl. LA

Shweta Kamboj
23/04/2026
(Shweta Kamboj)

Under Secretary to the Govt. of India

To,

1. The officers concerned.
2. PS to Hon'ble MoS (I/C) L & J/ Sr. PPS to Law Secretary/ Sr. PPS to AS (AM)
3. PSOs or PPS to JS & LAs/JS/Sr. GA/JS & LO.
4. In charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
5. RTI Cell, Department of Legal Affairs
6. All Sections/Units/Cell in the Department of Legal Affairs (through e-Office notice board).
7. NIC Cell with request to upload the above order on the website of this Department.
8. e-office portal and Office order folder.

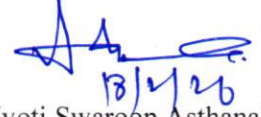
F. No. A-60011/179/2024-ADMIN-I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 18th February, 2026

OFFICE ORDER NO. 23 /2026

With the approval of the competent authority, the following arrangement of Link Officer is made with immediate effect and until further orders: -

S. No.	Name of the Officer	Name of the Link Officer
1.	Ms. Varsha Chandra Sinha, JS & LO	Shri Phool Chandra Prasad, JS



(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India
Tele No: 011-23380015

Copy to: -

1. Officers concerned
2. PS to Hon'ble MoS (I/c) L&J/ Sr. PPS to Law Secretary.
3. Sr. PPS to AS(AM).
4. PSO/Sr.PPS to JS&LAs/JS&LO/JS
5. All concerned Sections in the Department of Legal Affairs.
6. NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs
7. Office order folder
8. e-office notice board.

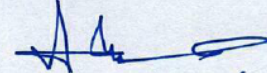
No. A-60011/28/2010-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 21st January, 2026

OFFICE ORDER NO. 09/2026

Consequent upon revision of the work allocation of the officers of the Department of Legal Affairs, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority –

S. No.	Sections	First Appellate Authority	Link Officer of First Appellate Authority
1.	Implementation Cell (including matters related to BCI)	Shri Sher Singh Dagar, JS&LA	Smt. Varsha Chandra Sinha, JS&LO
2.	Social Media Cell	Shri Sher Singh Dagar, JS&LA	Smt. Varsha Chandra Sinha, JS&LO
3.	Hindi Section	Shri Sher Singh Dagar, JS&LA	Smt. Varsha Chandra Sinha, JS&LO



21.1.26
(Jyoti Swaroop Asthana)
Under Secretary to the Govt. of India
Tel.- 011 23380015

To,

- i. The officers concerned.
- ii. PS to Hon'ble MoS (I/C) L&J/ Sr. PPS to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/JS/Sr. GA/JS&LO.
- iii. In charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
- iv. All Sections in the Department of Legal Affairs (through email).
- v. Section Officer, RTI Cell
- vi. NIC Cell with request to upload the above order on the website of this Department.
- vii. e-office notice board and Office order folder.

No. A.60011/28/2010-Admn.1(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated : 09.01.2026

OFFICE ORDER NO. 04/2026

Consequent upon the retirement of Shri Radhe Shyam Singh, US on 31.12.2025, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has appointed Shri Pawan Mathur, Section Officer in this Department as Central Public Information Officer (CPIO), Notary Cell.

Shweta Kamboj
09/01/2026
(Shweta Kamboj)

Under Secretary to the Govt. of India

To,

1. The officer concerned.
2. Sr. PPS to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/JS/Sr. GA/JS&LO
3. Incharge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
4. Deputy Secretary, Notary Cell.
5. Section Officer, RTI Cell.
6. All Sections in the Department of Legal Affairs (through email).
7. NIC Cell with request to upload the above order on the website of this Department.
8. E-office notice board and Office order folder.

No. A-60011/28/2010-Admin.1 (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 06th November, 2025

OFFICE ORDER NO. ²⁰⁷/2025

Consequent upon revision of the work allocation of the officers of the Department of Legal Affairs, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority (FAA) and Central Public Information Officer (CPIO) –

Sr. No.	Sections	CPIO (Dr./Shri/Ms.)	Link Officer of CPIO (Dr./Shri/Ms.)	First Appellate Authority (Dr./Shri/Ms.)	Link Officer of First Appellate Authority (Dr./Shri/Ms.)
1.	Admin-I(L.A.)	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
2.	Admn-II(LA)& Modernization	V.S. Chauhan, US	Niranjan Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
3.	Admin-III(LA)	Niranjan Nayak, US	V.S. Chauhan, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
4.	Admin-IV(LA)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
5.	Vigilance Unit	Shweta Kamboj, US	Jyoti Swaroop Asthana, US	Pratibha Ahuja, DS	Kuldeep Mendiratta, DS
6.	Advice-A,B&C	Satish Kumar Singh, ALA	Savita Rani Singal, DLA	Niraj Kumar, JS&LA	Mohd. Muqeem, JS&LA
7.	ADR Cell(including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial	Devanshu Kumar, US	Amit Kumar, US	Avnit Singh Arora, Director	Phool Chandra Prasad, JS

Shambhuj
06/11/2025

	Courts Act, 2015)				
8.	Cash Section	Devanshu Kumar, US	Amit Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
9.	Training Division	V.S. Chauhan, US	Niranjn Nayak, US	Kuldeep Mendiratta, DS	Rajeev Kumar, DS
10.	R&I Section & Facilitation Centre	Amit Kumar, US	Devanshu Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
11.	Hindi Section	Sanjay Kumar, DD	Jyoti Swaroop Asthana, US	Sher Singh Dagar, JS&LA	Phool Chandra Prasad, JS
12.	Implementation Cell(including matters relating to BCI)	Amit Kumar, US	Devanshu Kumar, US	Sher Singh Dagar, JS&LA	RJR Kasibhatla, JS&LA
13.	Judicial Section	Manindra Choudhary, ALA	J.P. Dubey, DLA	K.M. Arya, DLA	Avnit Singh Arora, Director
14.	AMRCD&AMRD Section	Vinod Kumar, ALA	Manindra Choudhary, ALA	Avnit Singh Arora, Director	Ajay Kumar Arora, JS
15.	Parliamentary Matters, including Questions	Amit Kumar, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
16.	Coordination Section & Parliament Matters(including Coordination with Parliament questions of DLA)	Amit Kumar, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
17.	Library & Research Section	Debjit Sarkar, ALIO	Satish Kumar Singh, ALA	Avnit Singh Arora, Director	Neeraj Rawat, DLA
18.	Budget Section	Amit Kumar, US	Devanshu Kumar, US	Phool Chandra Prasad, JS	Ajay Gupta, JS
19.	Litigation (HC/CAT)	Rakesh Kumar Khati, ALA	Sukriti Kumar Tiwari, ALA	Mohd. Muqeem, JS&LA	Niraj Kumar, JS&LA
20.	Litigation (LC)	Sukriti Kumar Tiwari, ALA	Rakesh Kumar Khati, ALA	Mohd. Muqeem, JS&LA	Niraj Kumar, JS&LA

Chambaj
06/11/2025

21.	Notary Cell	Radhe Shyam Singh, US	Devanshu Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
22.	PG Cell	Devanshu Kumar, US	Amit Kumar, US	Rajeev Kumar, DS	Pratibha Ahuja, DS
23.	RTI Cell	Jyoti Divya, DLA	Neeraj Rawat, DLA	Phool Chandra Prasad, JS	Ajay Gupta, JS
24.	IT(Cyber Cell, LIMBS &NIC, IEC)	Jyoti Swaroop Asthana, US	Shweta Kamboj, US	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director
25.	Social media Cell	Devanshu Kumar, US	Amit Kumar, US	Sher Singh Dagar, JS&LA	RJR Kasibhatla, JS&LA
26.	BS, Kolkata	Rima Bogi, SO	Ajay Sharma, Superintendent (Legal)	Subhro Jyoti Mukherjee, DLA	Sohan Kumar Sharma, JS&LA
27.	BS, Chennai	P.K. Sankara Subramaniam SO&DDO	Vijaya Ramanathan, SO	J.S. Dhanju, DLA	Praveen Srivastava, JS&LA
28.	BS, Bengaluru	J. Venkata Krishnan, SO	Upendra Kumar Mishra, Superintendent (Legal)	R.S. Shrinet, Addl.LA	Subhro Jyoti Mukherjee, DLA
29.	BS, Mumbai	KS Ramanna, ALA	Anup Kumar, Superintendent (Legal)	AA Ansari, Sr.GA	MC Prusty, Sr. GA

Mumbai
06/11/2025
(Shweta Kamboj)

Under Secretary to the Govt. of India

To,

1. The officers concerned.
2. PS to Hon'ble MoS (I/C) L & J/ PSO to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP)/PPS to JS (AG)/PPS to JS (PCP).
3. In charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
4. All Sections in the Department of Legal Affairs (through email).
5. NIC Cell with request to upload the above order on the website of this Department.
6. e-office portal and Office order folder.